

आयकर अपीलीय अधिकरण, चेन्नै पीठें
INCOME TAX APPELLATE TRIBUNAL CHENNAI BENCHES CHENNAI

दिनांक 19 - 22 जनवरी 2026 तक पीठों का गठन
CONSTITUTION FROM 19.01.2026 TO 22.01.2026

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & Padmavathy.S, AM	"A"	2 (THROUGH HYBRID HEARING) (FROM 20.01.2026 TO 22.01.2026)
Aby.T.Varkey, JM & S.R.Raghunatha, AM	"C"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	4 (THROUGH HYBRID HEARING)
Padmavathy.S, AM & Manu Kumar Giri, JM	"B"	2 (THROUGH HYBRID HEARING) (FROM 20.01.2026 TO 22.01.2026)

NOTE: (1) Shri George George.K, VP will be on tour to ITAT Bangalore Bench on 19.01.2026.
(2) Ms.Padmavathy.S, AM will be on tour to ITAT Bangalore Bench on 19.01.2026.
(3) "A" & "B" Benches will not function on 19.01.2026.

दिनांक 27 - 29 जनवरी 2026 तक पीठों का गठन
CONSTITUTION FROM 27.01.2026 TO 29.01.2026
(26.01.2026 DECLARED AS CLOSED HOLIDAY)

<u>Hon'ble S/Shri/Ms.</u>	<u>Bench</u>	<u>Court Room</u>
George George.K, VP & S.R.Raghunatha, AM	"A"	1 (THROUGH HYBRID HEARING)
Aby.T.Varkey, JM & S.R.Raghunatha, AM	"C"	3 (THROUGH HYBRID HEARING)
Inturi Rama Rao, AM & S.S.Viswanethra Ravi, JM	"D"	4 (THROUGH HYBRID HEARING)
Padmavathy.S, AM & Manu Kumar Giri, JM	"B"	2 (THROUGH HYBRID HEARING)

Chennai
Dt:13.01.2026

Sd/-
GEORGE GEORGE.K
VICE-PRESIDENT(CZ)

By Order

DRAWING AND DISBURSING OFFICER

14.1.2026